

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:705

ANSWERED ON:28.11.2005

INTEREST RATE ON EPF

Badiga Shri Ramakrishna;Das Gupta Shri Gurudas;Reddy Shri Suravaram Sudhakar;Swain Shri M.A. Kharabela

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has since finalized the rate of interest of Employees Provident Fund (EPF) for the year 2005-06;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay; and
- (d) the time by which the decision is likely to be taken thereon and its impact on the financial position of the EPF Board?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (d): The Central Board of Trustees, Employees' Provident Fund in its meeting held on 21.11.2005 had deliberated on the issue of rate of interest for the year 2005-06. However, as the discussions were inconclusive, the matter will be taken up during the ensuing meeting of Central Board of Trustees, Employees' Provident Fund.